

(a) whether there are only two rooms in type 'C' quarters of Sarojini Nagar and Nauroji Nagar;

(b) whether there is any proposal to construct additional room in the above quarters; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes.

(b) No.

(c) The plinth area of these quarters is almost as per the prescribed yardstick. Besides, provision of an additional room in these quarters is not technically possible.

Garages in Government Quarters

5113. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of quarters without garages in Sarojini Nagar and Nauroji Nagar, New Delhi;

(b) whether Government propose to construct garages in these areas; and

(c) if so, the likely date by which the work is expected to be taken in hand and completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Nil

(b) No.

(c) Does not arise

Fixtures and Fitting in Sarojini Nagar Quarters

5114. SHRI BANWARI LAL BAIKWA : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of sanctioned fixtures and fittings (civil/electrical) for type 'C' Government quarters in Delhi;

(b) the details of fixtures and fittings provided in type 'C' quarters, original/converted in Sarojini Nagar;

(c) the reasons for not providing equal scale of fixtures and fittings sanctioned for type 'C' quarters; and

(d) the likely date by which these facilities would be provided?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) As per statement I and II below.

(b) As per statements III and IV below.

(c) Most of these quarters were originally constructed as type 'B' and were subsequently converted as type 'C'; Hence all the amenities provided for type 'C' quarters are not available for these quarters.

(d) No firm date can be indicated as the provision of these facilities depends upon availability of funds.

STATEMENT-I

Approved Fixtures & Fittings 'C' type Qr.

1. Openshelf in Kitchen
2. Storage tank
3. White Galzed Kitchen Sink with draining board
4. Cooking plate form, standing
5. Open cupboard with shelves in living room
6. Cupboard with shelves & shutters in the Bed room

7. Shelves in Store room (if provided)
8. Magic eye one No.
9. Curtain red with pelmet for drawing & Dining rooms and without pelmet for others.
10. Set up pegs in Bath room
11. Indian type W.C. with O.H. Flushing cistern -1 No.
12. Wash basin with one tap-1 No.
13. Tap - 4 Nos. (including 1 for sink)
14. Shower - 1 No.
15. Mirror - 1 No.
16. Soap rack in bath & W.C.

STATEMENT-II*Sanctioned Fixtures & Fittings in Type 'C' Quarters*

1	2
1. Power Point	2 Nos
2. Fan Point	4 Nos.
3. Ceiling Fan	3 Nos.
4. Light Point	10Nos.

1	2
5. Light Plug	4 Nos.
6. Call Bell	1 Nos.

STATEMENT -III*Fixtures & Fitting sexisting in most of the houses in Sarojini Nagar*

1. Openshelf in Kitchen
2. Storage Tank
3. Cooking platform standing
4. Open cupboard with shelves in living room
5. Cup Board with shelves & shutters in the Bed room
6. Shelves in store Room, wherever store room has been provided.
7. Magic eye-1 No. (in first floor quarters only)
8. Indian type W.C. with O.H. flushing cistern - 1 No.
9. Tap - 3 Nos.
10. Shower - 1 No.
11. Soap rack in Bath & W.C.

STATEMENT-IV*Details of Existing Fixtures in 1096 Type -III Quarters in Sarojini Nagar.*

Qr.No.	Lt.Pt.	Fan. Pt.	Fan	Lt.Plug.	Power Pt.	Call Bell.
1	2	3	4	5	6	7
142 GF	9	2	2	3	1 each in 200 quarters only	1 each in 735 Quarters only

1	2	3	4	5	6	7
142 FF	9	2	2	4		
406 GF	8	2	2	3		
406 FF	8	2	2	4		

2692 type II Quarters were upgraded to Type-III Quarters and the details of Fixtures and Fittings are as under:-

1000	5	2	2	2	Out of 269 quarters power Pt. one each is provided in 100 Quarters only.	—
1174	6	2	2	3		—
259 GF	7	2	2	3		—
259 FF	6	2	2	3		—

Retention of Government Accommodation After Transfer from Delhi

5115. SHRI KAMLA PRASAD SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 8 August, 1988 to Unstarred Question No. 1763 regarding retention of Government accommodation after transfer from Delhi and state:

(a) whether there is any proposal to allot out of turn DDA flats to Government employees, if registered, in cases where they are transferred out of Delhi in the exigencies of service or in the public interest to a station where there is no regular pool of accommodation; and

(b) if not, the details of the safeguards available to the families of such public servants who are left behind?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) No Sir.

(b) Transfer of officers from one place to another is a normal feature of the service. A transferred official can retain the general pool accommodation under his occupation, in his earlier station of posting for a period of 2 months from the date of transfer. Thereafter in special cases, the transferee officer who are not house owners may be allowed to retain the accommodation for a period not exceeding 6 months. No further safeguards regarding provision of accommodation has been made by the Government.

Functioning of ESI Hospitals

5116. SHRI RADHAKANTA DIGAL : Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware of the irregularities and mis-management in the functioning of the ESI hospitals all over the country; and

(b) if so, the details of steps taken or proposed to be taken to improve the functioning of the ESI hospitals?